

Declaration of Assets and Liabilities

Year As on 31-12-20

12-1-2012
 12-1-12
 12-1-12
 12-1-12

I, GATANAND SHAHI son/daughter/wife of HARGOVIND PRASAD SINGH
 aged 56 years, belonging to service and presently working as M.L.A.

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of Movable Assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 etc. Name
(i)	Cash	186,230/-	62,500/-	X	X	X
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	-548,050 (as on 01.12.12) Syndicate 8,11,478 (as on 22.12.12) Bank in joint name	4,65,000/2	3,45,000/2	2,95,000/2	72,000/2
(iii)	Bonds, Debentures and Shares in Companies	X	X	X	X	X
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	L.I.C 1.60 lacs	L.I.C 0.35 lacs	X	X	X
(v)	Motor Vehicles (details of Make, etc.)	1. Boleto 2. Scorpio - 2011 Make	X	X	X	X
(vi)	Jewellery (give details of weight and value)	550 gram Gold Rs 11.00 lacs	960 gram Gold Rs 19.20 lacs	X	X	X
(vii)	Other assets, such as values of claims / interests	Revolver-1 Gun - 1	X	X	X	X

Note : Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

12-1-2012

B. Details of Immovable Assets

[Note : Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Manza-Chhatyana Shan No - 248 8.61 Acres. Manza - Barch Shan No - 261 5.68 Acres. Rs 15 lacs	X	X	X	Y
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Manza-Chhatyana 0.24 Acres. Rs 5 lacs Vill - Nalpa Muzaffarpur 0.18 Acres Rs 2.60 lacs	Y	X	X	Y
(iii)	Buildings (Commercial and residential) - Location(s) - Survey/door number(s) - Extent (Total measurement) - Current market value	Ancestral Property Residential & Commercial building at New Dak Bungalow Road Patna - 0.09 Acres Rs 5 crores approx	Y	Y	Y	Y
(iv)	Houses / Apartments etc. - Location(s) - Survey/door number(s) - Extent (Total measurement) - Current market value		Y	X	Y	Y
(v)	Others (such as interest in property)	Director in Share Hotel & Properties (P) Etq.	X	Y	Y	Y

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues :-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & Address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	Bank of Baroda	Rs 7,76,594/- as on 23.12.2011
	(ii) Loans from Financial Institutions	NIL	NIL
	(iii) Government Dues :		
	(a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Return filed upto 2010-11 PAN - AZGPS5178N	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	X	NIL
	(iii) Sales Tax [Only in case of proprietary business]	X	NIL
	(iv) Property Tax	X	NIL

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature : Gajend Singh (P.S.H.)

Name of Employee : Gajend Singh

Designation : M.L.A

Department : Legislative Assembly

(Vidhan Sabha, Bihar)

Place : Patna

Date : 12/11/2012

Note : Please sign each page of the declaration.